

Accounts (2013-14 and 2014-15) of NIPER, Ahmedabad and NIPER, Guwahati and related papers

THE MINISTER OF CHEMICALS AND FERTILIZERS AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTH KUMAR): Sir, I lay on the Table—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the National Institute of Pharmaceutical Education and Research (NIPER) Act, 1998 :—
 - (a) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Ahmedabad, for the year 2013-14, and the Audit Report thereon. [Placed in Library. See No. L.T. 5292/16/16]
 - (b) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Ahmedabad, for the year 2014-15, and the Audit Report thereon. [Placed in Library. See No. L.T. 5293/16/16]
 - (c) Annual Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Guwahati, for the year 2014-15, and the Audit Report thereon. [Placed in Library. See No. L.T. 4797/16/16]
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 4797/16/16]

I. Notification of the Ministry of Consumer Affairs, Food and Public Distribution**II. MoU between Department of Food and Public Distribution and Central Warehousing Corporation (CWC)**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): Sir, I lay on the Table —

- I. A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) Notification No. G.S.R. 694 (E), dated the 14th July, 2016, publishing the Warehousing Development and Regulatory Authority (Conditions of service of the Officers and other Employees) Regulations, 2016, under Section 52 of the Warehousing (Development and Regulation) Act, 2007.
[Placed in Library. See No. L.T. 5108/16/16]
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Consumer Affairs, Food and Public Distribution, Department of Food and Public Distribution) and Central Warehousing Corporation (CWC), for the year 2016-17.
[Placed in Library. See No. L.T. 5109/16/16]